GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

STARRED QUESTION NO:327 ANSWERED ON:19.04.2010 CONDITION OF SCHOOLS UNDER NCLP Das Gupta Shri Gurudas;Tarai Shri Bibhu Prasad

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a number of schools running under the National Child Labour Project (NCLP) are in a very pitiable condition due to bureaucratic lethargy resulting in irregular disbursement of funds;
- (b) if so, the details thereof along with the reaction of the Union Government thereto; and
- (c) the remedial steps taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 327 FOR ANSWER ON 19.04.2010 REGARDING CONDITION OF SCHOOLS UNDER NCLP

(a): No, Madam. Under the National Child Labour Project (NCLP) Scheme, grants are directly released to the District level Project Societies headed by the Dist. Magistrate/Collector/Dy. Commissioner. Grants are released by the Government to the Project Societies after the receipt of Quarterly Progress Reports, Audited Accounts and Utilisation Certificates. The Project Societies release funds for various components such as nutrition, stipend, health care, honorarium to teaching and non teaching volunteers etc., according to the procedure laid down under the scheme. The trend of expenditure/release of funds to NCLP Societies in the country during the last three years is as follows:

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Year Budget allocation Expenditure/funds released (Rs. in crores) (Rs. in crores)

2007-08 Rs. 143.33 Rs. 143.31

2008-09 Rs. 147.51 Rs. 147.21

2009-10 Rs. 96.50 Rs. 95.27
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(b) & (c): Does not arise.